

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

230. C.P. (IB)/1080(MB)2023

IN THE MATTER OF

INDIABULLS HOUSING FINANCE LIMITED ... Petitioner

Vs

Rohitashwa poddar ... Respondent

U/s 95(1) of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 18.04.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. ANU JAGMOHAN SINGH,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent:

ORDER

Adjourned to **07.06.2024.**

Sd/-
ANU JAGMOHAN SINGH
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/